

NITEM NO.107 COURT NO.6 SECTION II  
(Mentioned)

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 1219-1220 OF 2002

STATE OF RAJASTHAN

Appellant (s)

VERSUS

SHARVAN & ANR.

Respondent(s)

(With application for exemption from filing O.T.)

Date: 13/11/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE H.S. BEDI

For Appellant(s) Mr. Aruneshwar Gupta,Adv.

For Respondent(s) Mr. Dharam Bir Raj Vohra,Adv.

Mr. Ashok K. Mahajan,Adv.

UPON hearing counsel the Court made the following  
ORDER

List after four weeks.

(A.S. BISHT)  
COURT MASTER

(PUSHAP LATA BHARDWAJ)  
COURT MASTER